

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF April 2026

| S.NO. | COURT | DISTRICT | COURT NAME | COURT NO. | CASE TYPE | CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED) |
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| 1 | TIS HAZARI COURT | CENTRAL | MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01 | 784 | CS (COMM) | 11 |
| | | | | | OMP (I) Comm | 4 |
| | | | | | OMP (COMM) | 1 |
| | | | | | ARB. A. COMM | 1 |
| | | | | | Misc. DJ | 5 |
| | | | | | Execution (Comm) | 8 |
| 2 | TIS HAZARI COURT | CENTRAL | SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02 | 785 | CS (COMM) | 5 |
| | | | | | OMP (I) (COMM) | 2 |
| | | | | | OMP (COMM) | 1 |
| | | | | | M/DJ | 3 |
| | | | | | EXECUTION | 15 |
| | | | | | M.EXECUTION | 1 |
| 3 | TIS HAZARI COURT | CENTRAL | MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03 | 786 | CS (COMM) | 12 |
| | | | | | OMP (I) Comm | 1 |
| | | | | | Execution (Comm) | 2 |
| 4 | TIS HAZARI COURT | CENTRAL | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | 787 | CS (COMM) | 4 |
| | | | | | OMP (COMM) | 0 |
| | | | | | EX. (COMM) | 5 |
| | | | | | M-EX | 2 |
| | | | | | OMP (I) (COMM) | 13 |
| | | | | | MISC. DJ | 1 |
| 5 | TIS HAZARI COURT | CENTRAL | SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05 | 788 | CS (COMM) | 6 |

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| | | | | | OMP (COMM) | 1 |
| | | | | | MISC. DJ | 2 |
| | | | | | EXECUTION | 1 |
| | | | | | OMP (I) (COMM) | 11 |
| 6 | TIS HAZARI COURT | CENTRAL | SH. RAM LAL MEENA, DJ COMM-06 TIS HAZARI COURT CENTRAL DELHI | 789 | CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ | 18 |
| 7 | TIS HAZARI COURT | CENTRAL | SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-07 | | CS (COMM) | 7 |
| | | | | | EXECUTION (COMM) | 1 |
| | | | | | OMP (I) (COMM) | 5 |
| | | | | | Mis DJ | 2 |
| 8 | TIS HAZARI COURT | CENTRAL | SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | CS (COMM) | 10 |
| | | | | | EXECUTION | 9 |
| | | | | | OMP (I) (COMM) | 6 |
| | | | | | MISC. DJ | 5 |
| 9 | TIS HAZARI COURT | CENTRAL | SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09 | CENTRAL | CS (COMM) | 16 |
| | | | | | EXECUTION (COMM) | 5 |
| | | | | | OMP (I) (COMM) | 10 |
| | | | | | Mis DJ | 1 |
| 10 | TIS HAZARI COURT | | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | CIVIL | |
| 11 | TIS HAZARI COURT | | SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | TOTAL CASES E-FILED IN THE MONTH AND RBT | 20 |
| 12 | TIS HAZARI COURT | | SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | CS(COMM) | 13 |
| | | | | | OMP(I)COMM | 5 |
| | | | | | EXECUTION (COMM) | 5 |

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| | | | | | MISC EX | 1 |
| | | | | | EX COMM AWARD BY ARB2 COMM | 2 |
| | | | | | OMP (COMM.) | 2 |
| 13 | TIS HAZARI COURT | | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT | CENTRAL | CS(COMM) + COUNTER CLAIM | 10 |
| | | | | | OMP(I) COMM | 3 |
| | | | | | EXECUTION / EX. AWARD BY ARBITRATOR | 3 |
| | | | | | MISC. DJ + MISC EX | 0 |
| | | | | | | 0 |
| | | | | | OMP(COMM) | |
| TOTAL | | | | | | 277 |
| 14 | TIS HAZARI COURT | WEST | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | 789 | cs | 22 |
| | | | | | OMP (I) | 35 |
| | | | | | Arbtration Case | 1 |
| | | | | | Execution | 8 |
| | | | | | Ex Arb Comm | 8 |
| 15 | | | MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | 790 | CS COMM | 15 |
| | | | | | OMP COMM | 1 |
| | | | | | OMP I COMM | 44 |
| | | | | | EXECUTION COMM | 6 |
| | | | | | MISC DJ | 5 |
| 16 | | WEST | SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | 791 | CS COMM | 15 |
| | | | | | OMP COMM | 1 |
| | | | | | OMP I COMM | 44 |

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| | | | | | EXECUTION COMM | 6 | |
| | | | | | MISC DJ | 5 | |
| 17 | | | SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | CS (COMM) | 12 | |
| | | | | | Execution (comm) | 10 | |
| | | | | | OMP (I) (COMM) | 21 | |
| | | | | | MISC. DJ | 1 | |
| 18 | | | SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | CS (COMM.) | 20 | |
| | | | | | Ex(comm) | 14 | |
| | | | | | OMP(I)(COMM) | 19 | |
| | | | | | OMP(COMM) | 1 | |
| | | | | | MISC(DJ) | 1 | |
| 19 | | | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | WEST | CS(COMM) | 24 | |
| | | | | | OMP(I)(COMM) | 25 | |
| | | | | | EXECUTION (COMM) | 7 | |
| | | | | | EXE. COMM AWARD | 4 | |
| | | | | | MISC DJ/ CIV DJ | 5 | |
| | | | | | CONTEMPT | 1 | |
| TOTAL | | | | | | 381 | |
| 20 | PATIALA HOUSE COURT | NEW DELHI | SH. PULASTYA DISTRICT JUDGE (COMMERCIAL COURT)-01 | PARAMCHALA (COMMERCIAL COURT)-01 | 4 | CS(COMM) | 20 |
| | | | | | | TRADE MARK | 2 |
| | | | | | | ARBITRATION U/S 9 | 10 |
| | | | | | | ARBITRATRATION U/S 34 | 4 |
| | | | | | | OTHER ARBITRATION CASES | 3 |
| | | | | | | MISC. DJ/ COUNTER CLAIM | 3 |

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| | | | | | EXECUTION(COMM) | 13 |
| 21 | | | SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT) | 24 | CS (COMM) | 27 |
| | | | | | EX(COMM) | 17 |
| | | | | | OMP (COMM) | 6 |
| | | | | | OMP (I) (COMM) | 12 |
| | | | | | OMP (MISC) / (COMM) | 4 |
| | | | | | ARB. A | 4 |
| | | | | | MISC. DJ | 1 |
| 22 | | | MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03 | | SUIT FOR RECOVERY | 30 |
| | | | | | SUIT FOR TRADEMARKS | 1 |
| | | | | | EXECUTION PETITION | 13 |
| | | | | | OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT | 8 |
| | | | | | PETITION U/S 27 OF ARBITRATION & CONCILIATION ACT | 6 |
| | | | | | APPLICATION U/S 151 OF CPC | 3 |
| | | | | | PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT | 8 |
| TOTAL | | | | | | 195 |
| 23 | SAKET COURT | SOUTH | MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT) | 614 | CS (COMM) | 7 |
| | | | | | EX. COMM. | 6 |
| | | | | | EX. COMM. AWARD | 8 |
| | | | | | OMP (I) COMM. | 22 |
| 24 | SAKET COURT | SOUTH | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | 503 | CS (COMM) | 20 |
| | | | | | EX. COMM. | 5 |
| | | | | 503 | OMP (COMM) | 1 |
| | | | | | EX. COMM. AWARD | 11 |
| | | | | | OMP (I) COMM. | 99 |
| 25 | | | SH. SANDEEP YADAV | 614 | CS (COMM) | 19 |

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| | | | | | EX. COMM. | 2 |
| | | | | | EX. COMM. AWARD | 1 |
| | | | | | OMP (I) COMM. | 75 |
| 26 | | | SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04 | 503 | CS (COMM) | 16 |
| | | | | | EX. COMM. | 7 |
| | | | | | EX. COMM. AWARD | 6 |
| | | | | | OMP (I) COMM. | 69 |

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| 27 | | | SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT) | | CS (COMM) | 9 |
| | | | | | EX. COMM. | 10 |
| | | | | | OMP COMM. | 1 |
| | | | | | EX. COMM. AWARD | 6 |
| | | | | | OMP (I) COMM. | 53 |
| TOTAL | | | | | | 453 |
| 28 | SAKET COURT | SOUTH-EAST | MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT) | 18 BLOCK 1 | COMMERCIAL | 33+2(RBT)=35 |
| 29 | SAKET COURT | | SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI. | 14 | COMMERCIAL | 37 |
| 30 | SAKET COURT | | DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT) | 20 | Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition | 0 |
| 31 | SAKET COURT | | MS. ANU GROVER BALIGA | 21 | Commercial Suit, & Execution Petition | 34 |
| 32 | SAKET COURT | | MS. NEELAM SINGH | 22 | Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition | 27 |
| 33 | SAKET COURT | | MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT) | 23 | Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition | 0 |
| 34 | SAKET COURT | | MS. NIRJA BHATIA, DJ(DIGITAL)- 07SOUTH EAST DISTRICT, | 30 | -- | - |
| 35 | SAKET COURT | | MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT) | 39 | CS (COMM)-11 EX-10-, MISC DJ -01, OMP (COMM)-1, OMP (I)(COM)-3, ARBA -0, RTI -0 | 32 |
| TOTAL | | | | | | 114 |
| 36 | KARKARDOOMA | EAST | SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | 209 | CS(COMM-74) | 14 |
| | | | | | OMP(COMM)-73 | 1 |
| | | | | | OMP MISC (COMM)-76 | 1 |
| 37 | KARKARDOOMA | EAST | MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | 101 | CS(COMM-74) | 24 |
| | | | | | OMP(COMM-73) | 1 |
| | | | | | MISC DJ | 5 |

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| | | | | | OMP (COMM)-78 | 1 |
| TOTAL | | | | | | 47 |
| 38 | KARKARDOOMA | NORTH-EAST | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01 | 74 | CS (COMM) | 11 |
| | | | | | MISC. DJ | 7 |
| | | | | | EXECUTION PETITION | 10 |
| | | | | | EXECUTION (COMM) AWARD BY ARB. COMM. | 13 |
| TOTAL | | | | | | 41 |
| 39 | KARKARDOOMA | SHAHDARA | SH. SUDESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-01 | 57 | CS(Comm) | 18 |
| | | | | | EXECUTION | 9 |
| | | | | | MISC.DJ CASE | 4 |
| | | | | | OMP(I)(COMM) | 1 |
| | | | | | OMP(COMM) | 2 |
| | | | | | RESTORED/RBT | 0 |
| 40 | | | MS. KIRAN BANSAL | 56 | CS(Comm) | 18 |
| | | | | 56 | EX COMM | 8 |
| | | | | 56 | OMP COMM | 3 |
| | | | | 56 | MISC DJ | 1 |
| 41 | | | SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT | 303 | CS(Comm) | 15 |
| | | | | | EXECUTION | 23 |
| | | | | | MISC.DJ CASE | 5 |
| | | | | | OMP(I)COMM | 0 |
| | | | | | RESTORED/RBT | 2 |
| 42 | | | SH. PAWAN KUMAR MATTO DJ (COMM-04) | | CS(COMM) | 15 |
| | | | | | OMP(COMM) | 1 |
| | | | | | OMP(I) COMM | 1 |
| | | | | | Ex | 8 |
| | | | | | Misc Case | 4 |
| | | | | | RBT/RESTORED | - |

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| | | | | | Transferred | - |
| TOTAL | | | | | | 138 |

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| 43 | ROHINI COURT | NORTH-WEST | SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT | 758 | CS(COMM) | 45 |
| | | | | | OMP | 68 |
| | | | | | MISC DJ | 8 |
| | | | | | EX | 26 |
| 44 | | | SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT) | 759 | CS(COMM) | 51 |
| | | | | | OMP(Comm.)/OMP (I)(Comm.) | 60 |
| | | | | | MISC DJ/RTI | 3 |
| | | | | | EX | 22 |
| TOTAL | | | | | | 283 |
| 45 | ROHINI COURT | NORTH | SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT | 760 | CS(COMM.) | 50 |
| | | | | | OMP(Comm)& OMP (Comm) | 111 |
| | | | | | EXECUTION | 29 |
| | | | | | Misc. Application DJ | 9 |
| | | | | | Review Pet/ Cont.Pet/Counter Claim | 3 |
| 46 | | NORTH | SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT) | | CS(COMM.) | 49 |
| | | | | | OMP(Comm)& OMP (Comm) | 90 |
| | | | | | EXECUTION | 23 |
| | | | | | MISC DJ/ARB | 14 |
| TOTAL | | | | | | 378 |

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| 47 | DWARKA COURTS | SOUTH WEST | SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01) | 603 | CS (COMM) | 26 |
| | | | | | OMP (I) (COMM.) | 112 |
| | | | | | EX COMM AWARD | 6 |
| 48 | DWARKA COURTS | | SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02 | 613 | CS (COMM) | 19 |
| | | | | | OMP (COM) | 2 |
| | | | | | OMP (I) (COMM.) | 121 |
| | | | | | EX COMM AWARD | 6 |
| 49 | DWARKA COURTS | | SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03 | 614 | CS (COMM) | 30 |
| | | | | | OMP (COM) | 2 |
| | | | | | OMP (I) (COMM.) | 101 |
| | | | | | EX COMM AWARD | 14 |
| 50 | DWARKA COURTS | | SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04 | 509 | CS (COMM) | 20 |
| | | | | | OMP (COM) | 1 |
| | | | | | OMP (I) (COMM.) | 101 |
| | | | | | EX COMM AWARD | 14 |
| TOTAL | | | | | | 575 |
| GRAND TOTAL | | | | | | 2307 |